

coming. I would like to know from the hon. Minister whether it will be on this pattern. Will the Minister be pleased to tell us on what basis this amount is calculated? If it is less, what will the Government do on this issue? It comes to only R. 18,000 per worker.

श्री अशोक गहलोत : सर, ऐसी बात नहीं है, जैसा कि माननीय सदस्य को आशंका है इसमें जो कैलकुलेशन होता वह जो मजदूर जब मिल क्लोज्ड हो जाती है तीन साल के लिए स्कीम बनी है। तीन साल में उसको, पहले वर्ष में 75-परसेंट उसकी सेलरी जो है उसका दिया जाता है, दूसरे वर्ष में 50 प्रतिशत और तीसरे वर्ष में 25 प्रतिशत दिया जाता है। यह जो फिगरज दिए गए हैं यह एक प्रकार से इन्स्टालमेंट बाइज, किसी मिल में दो इन्स्टालमेंट मिल गई, किसी में एक मिला होगा और तीन-तीन महीने में इन्स्टालमेंट दी जाती है। इसलिए माननीय सदस्य की जो आशंका है वह निर्मूल है। मैं समझता हूँ कि इसमें उसी कैलकुलेशन पर चलते रहते हैं वरना जो मजदूर यूनियन है वह खुद ही हम से बात करती रहती है। इसलिए ऐसी यदि कोई शिकायत है तो हम दूर कर सकते हैं।

SHRI T. R. BALU: Mr. Chairman, Sir, because of the non-receipt of the rehabilitation fund by the workers, the workers are suffering. So, what are the steps taken by the Government to expedite the disbursement of the rehabilitation fund?

श्री अशोक गहलोत : माननीय सभापति महोदय, पहले कुछ ऐसी शर्तें लगाई हुई थीं जिसके कारण डिस्बर्समेंट में डिले हुआ। यह शर्तें हमने अब दूर कर ली हैं। उसके बाद मैं समझता हूँ कि तीन शर्तें इस प्रकार से थीं जिसके अन्तर्गत यह शर्तें लगा दी गई थी पिछली सरकार के वक्त में, अगर किसी मजदूर की पेमेंट होने के बाद में, अगर वापस वह नौकरी में लगता है तो उसको वह पेमेंट वहाँ पर वापस गवर्नमेंट को चुकाना पड़ेगा। अगर वह मजदूर नहीं चुकाता है तो स्टेट गवर्नमेंट यह गारंटी ले कि वह उससे रिकवर कर

उसके एम्प्लायर से और सैन्ट्रल गवर्नमेंट को चुकाए। दो शर्तें तो ये थीं और तीसरी शर्त जो लाइसेंस था क्लोज्ड मिल का उसका सरंजाम करने की थी। उसके अलावा जो 26 डेज का एवरेज निकालने की शर्तें लगा रखी थी... (व्यवधान)

SHRI T. R. BALU. Mr. Chairman, Sir, I want to know what the steps are that the Government has taken to expedite it.

श्री अशोक गहलोत : यही ये कह रहा है... (व्यवधान) ये सारा कंडीशंस लगी हुई थीं।

MR. CHAIRMAN: These are the difficulties he is trying to remove.

श्री अशोक गहलोत : पिछली सरकार के वक्त में ये कंडीशंस कुछ लगा दी गई थीं वह सोच करके कि इसका मिसयूज नहीं होगा। पर जब हमने देखा कि इससे डिफिकल्टी पैदा हो रही है तो अभी दो महीने पहले ही वह सब शर्तें ही हटा दी गई हैं। अब मैं समझता हूँ कि कोई दिक्कत नहीं आ रही है।

Review of India's Nuclear Policy

*165. SHRI BEKAL UTSAHI: †
DR. SANJAYA SINH-

Will the Minister of EXTERNAL AFFAIRS be pleased to state;

* (a) whether it is a fact that the American Senator Larry Pressler during his 11 day official visit to South Asia also visited New Delhi in the second week of January, 1992;

(b) whether during the visit Mr. Pressler pointed to the danger of seven to nine Islamic, "fundamen-

†The question was actually asked on the floor, of the House by Shri Bekal Utsahi,

talist" nations, some of them possessing nuclear weapon capability, forming a "federation" to become a major-force in this region, which could pose a danger to India; and

(c) if so, whether in view of such a danger, Government have reviewed its nuclear policy, if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALE-IRO): (a) Yes, Sir. He was; in New Delhi from 10.13, January, 1992.

(b) Yes, Sir, this view was expressed by Mr. Pressler.

(c) Government remains committed to the development of nuclear power for peaceful purposes. Government keeps a constant watch on the evolving security environment for India regionally and globally and will defend its national interests under all circumstances.

श्री बोकल "उत्साही" : हजूर-मोहतम, मैं बड़ी की तरफ देख रहा हूँ

† [श्री बोकल "उत्साही" : हजूर-मोहतम, मैं बड़ी की तरफ देख रहा हूँ]

श्री सभापति : जरा छोटे में बखाल कर दो

श्री बोकल "उत्साही" : तो यही कहना पड़ता है कि—

"जवाब ने के वह माहिल ने मंजूर के मगर,

मध्य की नाय में मेरा मखाल हूँ गया ।"

† [श्री बोकल "उत्साही" : हजूर-मोहतम, मैं बड़ी की तरफ देख रहा हूँ]

जवाब ने के वह माहिल ने मंजूर के मगर, मध्य की नाय में मेरा मखाल हूँ गया ।

श्री सभापति : सवाल उठा लीजिए, नहीं तो इंतजार ही रह जाएगा । (व्यवधान) सवाल कर देने दीजिए । . . . (व्यवधान)

श्री बोकल "उत्साही" : जनवरी, 1992 में अमेरिका के बड़े मजबूत, मखल और महतूर सीनेटर लेरी प्रेंसलर दक्षिण एशिया की यात्रा पर 11 दिन जब (व्यवधान)

† [श्री बोकल "उत्साही" : जनवरी, 1992 में अमेरिका के बड़े मजबूत, मखल और महतूर सीनेटर लेरी प्रेंसलर दक्षिण एशिया की यात्रा पर 11 दिन जब (व्यवधान)]

श्री सुरेश पचौरी : माननीय सभापति जी

श्री सभापति : आप प्रश्न कर लो । . . . (व्यवधान) प्रश्न ही रह जाएगा . . . (व्यवधान) जवाब रह जाएगा ।

श्री बोकल "उत्साही" : क्या उन्होंने पाकिस्तान के पास परमाणु बम होने और उससे उत्पन्न स्थिति पर लिखित रूप से कोई रिपोर्ट सरकार को दी है अगर हाँ तो उसकी जानकारी क्या है ?

† [श्री बोकल "उत्साही" : क्या उन्होंने पाकिस्तान के पास परमाणु बम होने और उससे उत्पन्न स्थिति पर लिखित रूप से कोई रिपोर्ट सरकार को दी है अगर हाँ तो उसकी जानकारी क्या है ?]

MR. CHAIRMAN: Do you know that they have got these capacities?

† [Transliteration in Arabic script,

SHRI EDUARDO FALEIRO; Sir, Pressler proposed- an amendment and that is how Pressler is famous. The Pressler Amendment is precisely concerning Pakistan and really it prevents the Government of the United States from giving aid or military technology to Pakistan because it finds ... (*Interruptions*). I read the operative portion for the information of the Members. It says. "No assistance shall be furnished to Pakistan"... (*Interruptions*) .

SHRI S. JAIPAL REDDY- The main question is what India will do.

MR. CHAIRMAN; Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Suggestions of National Tripartite Committee on Cotton Textiles

*166. SHRI MENTAY PADMANABHAM; Will the Minister of TEXTILES be pleased to state;

(a) whether Government, are considering various suggestions of the National Tripartite Committee on Cotton Textiles;

(b) whether there is any proposal under Government's consideration to revise the basic Textile Policy;

(c) whether any efforts are under way to evolve an integral policy covering the powerloom, mill and handloom sectors; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Government reconstituted the Industrial

Committee on Cotton Textiles Industry comprising representatives of Government, employers and workers for discussing the problems facing the units which have become sick and the preventive measures to be taken in regard to other units. The first meeting of the Committee was, held on 21-2-92 and its suggestions are under consideration.

(b) to (d) Government are examining the recommendations made by the Abid Hussain Committee appointed to review the progress of implementation of Textile Policy.

Pending Projects of Madhya Pradesh and Uttar Pradesh

*167. SHRI AJIT P. K. JOGI:
KUMARI ALIA:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the State Government* of Uttar Pradesh and Madhya Pradesh have requested the Union Government to give early clearance to various projects of Madhya Pradesh and Uttar Pradesh; and

(b) if so, the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHAREWAJ):

(a) No project from Uttar Pradesh is pending clearance in the Planning Commission. Two flood control schemes of Madhya Pradesh are pending for approval in the Planning Commission. These are (i) Shivana Flood Control Scheme (revised estimate) and (ii) Flood Protection Scheme for Shujalpur town.

(b) These two schemes will be considered for investment approval after the Eighth Plan for Madhya Pradesh